

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4402
TO BE ANSWERED ON 27.03.2025

PMAAGY

4402. Shri Kota Srinivasa Poojary:
Smt. Himadri Singh:
Shri Dineshbhai Makwana:
Shri Gajendra Singh Patel:
Shri Godam Nagesh:
Shri Naba Charan Majhi:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds allocated by the Government for PM-Adi Adarsh Gram Yojana (PMAAGY);
- (b) the total number of tribal villages, to be developed under the said scheme, State-wise, particularly in Shahdol Parliamentary Constituency;
- (c) whether the Government has taken any steps to address health infrastructure in tribal villages; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (b): Government has approved implementation of the scheme of 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' with a total outlay of Rs. 7276.00 crore for 36,428 Villages . Under the Scheme of 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) the total 17,656 Village Development Plans have been approved across country and total funds allocated to Rs.3476.88 Cr. The details of total 36,428 villages state wise identified under Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) is at **Annexure-I**. The district wise details of the villages in the State of Madhya Pradesh including the Shahdol Parliamentary Constituency under PMAAGY is at **Annexure-II**.

(c) & (d): The PMAAGY scheme's primary objective is to use a convergence method to accomplish integrated socioeconomic development of selected number of villages. Road connectivity (internal and inter-village/block), telecom connectivity (mobile/internet), schools, anganwadi centers, health sub-centers, drinking water facilities, drainage, and solid waste management are the eight development sectors where the Scheme aims to significantly reduce gaps. This schemes address the gaps with regard to basic amenities identified through Antodaya Mission, including health infrastructure in each selected village.

Annexure 1 referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4402 for 27.03.2025 regarding “PMAAGY”

State-wise details of the villages covered under the scheme of PMAAGY

S.	Name of State	Total Villages identified under PMAAGY
1	Andhra Pradesh	517
2	Arunachal Pradesh	141
3	Assam	1700
4	Bihar	184
5	Chhattisgarh	4029
6	DNDD	55
7	Goa	21
8	Gujarat	3764
9	Himachal Pradesh	90
10	J & K	302
11	Ladakh	132
12	Jharkhand	3891
13	Karnataka	507
14	Kerala	6
15	Madhya Pradesh	7307
16	Maharashtra	3605
17	Manipur	254
18	Meghalaya	836
19	Mizoram	344
20	Nagaland	530
21	Odisha	1653
22	Rajasthan	4302
23	Sikkim	62
24	Tamil Nadu	167
25	Telangana	533
26	Tripura	375
27	Uttarakhand	64
28	Uttar Pradesh	183
29	West Bengal	874
	Total	36428

Annexure-II

Annexure II referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4402 for 27.03.2025 regarding "PMAAGY"

The district wise details of the villages covered under the Scheme of PMAAGY in the State of Madhya Pradesh including the Shahdol Parliamentary Constituency

District	No. of Villages Identified
Barwani	493
Bhopal	1
Burhanpur	105
Chhatarpur	10
Damoh	40
Dhar	690
Guna	84
Jhabua	559
Khandwa (East Nimar)	225
Narsimhapur	31
Rajgarh	6
Rewa	21
Sheopur	82
SINGRAULI	183
Vidisha	5
Alirajpur	425
Anuppur	226
Ashoknagar	18
Balaghat	150
Chhindwara	452
Dewas	97
Dindori	356
Gwalior	6
Harda	84
Hoshangabad	58
Indore	48
Jabalpur	103
Katni	76
Khargone (West Nimar)	353
Mandla	459
Mandsaur	2
Morena	5
Neemuch	11
Panna	54
Raisen	58
Ratlam	242
Sagar	38

Satna	52
Sehore	67
Seoni	250
Shahdol	284
Shivpuri	69
Sidhi	97
Tikamgarh	1
Ujjain	3
Umaria	157
MADHYA PRADESH	7307
